ODISHA ACT 8 OF 1944

THE CENTRAL PROVINCES TENANCY (ODISHA AMENDMENT) ACT, 1944

(19th May 1944)

AN ACT TO AMEND THE CENTRAL PROVINCES TENANCY ACT, 1898.

Preamble.

WHEREAS it is expedient to amend the Central Provinces Tenancy Act, 1898, in its application to that area of the Province of Orissa where it is in force, for the purpose herein- of 1898 of 1898

It is hereby enacted as follows:—

Short title and commencement.

- 1. (1) This Act may be called the Central Provinces Tenancy (Orissa Amendment) Act, 1944.
 - (2) It shall come into force at once.

Amendment of section 85, C. P. Act XI of 1898.

2. In sub-section (2) of section 85 of the Central Provinces Tenancy Act, 1898, for the words "within a month from date" C. P. Act XI the words "within a month from the date of the service of the of 1898 notice" shall be substituted.

(ATT (14) 3 - 10 - 18 1 194